

:

C.A.No. 3736 OF 2001

ITEM No.11

Court No. 1

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 55 In Civil Appeal No.3736/2001

DHONDE BAJIRAO BALU & ORS.

Appellant (s)

VERSUS

NANDKUMAR SHRIRANG JADHAV & ORS.

Respondent (s)

(With Appln(s). for early hearing)
(With Office Report)

Date : 31/10/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE B.N. KIRPAL

For Appellant (s) Mr. C.G. Solshe,Adv.

For Respondent (s) Mr. Makarand D. Adkar,Adv.
Mr. S.D. Singh,Adv.
Mr. Vishwajit Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

No orders.

.SP1

(Neena Verma)
Court Master

(Prem Prakash)
Court Master